

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT)(Ins.) No. 351 of 2020

IN THE MATTER OF:

**Earth Gracia Buildcon Pvt. Ltd.
Through its Resolution Professional
Ms. Manisha Rawat**

...Appellant

Vs.

**Earth Infrastructure Ltd.
Through its Resolution Professional
Mr. Akash Singhal**

...Respondent

Present:

For Appellant: Mr. Sandeep Bisht, Mr. Anuj Tiwari, Advocates.

**For Respondent: Mr. Ashish Makhija, RP, Ms. Akansha Vasudeva,
Advocates**

ORDER

(Through Virtual Mode)

07.04.2021: Heard Learned Counsel for the parties at length. **Reserved
for Orders.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

Ss/kam